

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI.

Policy Circular No.69(RE-2008/2004-09) Dated, the 2nd March, 2009

To

All Licensing Authorities,
All Commissioners of Customs.

Subject : Notification No 94 (RE-2008)/2004-2009 .

Vide the above mentioned Notification, the ITC HS Codes have been aligned with that of the Customs. It is brought to the notice of all concerned that there is no amendment in Policy for any item under the said Notification

2. This issues with the approval of competent authority.

Sd/-
(O.P. Hisaria)
Jt. Director General of Foreign Trade

(F.No. M 6192/AM04/PC-2(A))